I. 27 85 100-

Affidavit to be Encuished by the candidate alongwith Nomination Paper Before the Returning Officer slabre Assembly

97 . Poron Constituency (Name of the University of From

Astok Kymal Singh and to Late Kalika Presed Singh Med. 3.7 years, resident of Shirper Choghradan, P.S. Saraye, Musettaspur Mection full postal states), a candidate a construction Milection do hereby solemnly affirm and state on oath as under:-

-(name of the political party) / am contesting as an Incependent candidate.

(2) Fetails of FAN and status of filing of Income tax return :

SI. No.	Nam 15	Permanent Account Number (PAN)	The financial year for which the last Income-tax return has been filed	Total income shown in Income Tax Return (in Rupers)
1	Self	AVHPS 4937N	-	-
	Spou :e-	-		
3.	Depe ident 1	-		
4,	Depei dent 2	-		
5.	Deper dent 3			

(3) The following tase(s) is/ are pending against me in which cognizance has been taken by the court:-

SL. No.	Offence	Description
(a)		(H) 323, 504/34 9. P.C. (H) 341, 323, 504/34 3PC pi 1147, 148, 149, 323, 447, 307, 4278 PC b27 arms act.
(b)	Name of the court, Case No. and Date of order t.king cogniza ce :	5. D.J.N. West. Huzetterpor 12, 156/06-1609.200800,180/04-25.052005 (221,47/96-07.12.2009-
(c)	I etails of App al (s) / Application(s) for revision (if any) filed a ainst the above order(s)	

4. Case in which I have been convicted by a court of law(other those referred to in Form 26):

(ā)	The details of ases, Sections of the Act and description of the offence for which convicte I :	-
(b)	Name of the Court(s). Case No. and	
	Date(s) of order(s).	

(5) That I give height below the details of the assets (movable and it innovable etc.) of myselumy spouse and all dependents:

A. Details of movable assets :

(Note:

- 1. Assets in joint name indicating the extent of joint ownership will also have to be given
- In case of deposit/Investment, the details including Serial Number, Amount, Date of Deposit, the Scheme, Name of Bank/ Institution and Branch are to be given
- Value of Bonds/Share/Debentures as per the current market value in Stock Exchange in respect of haled companies and as per-books in case of non-listed companies should be given.
- 4. Dependent', here means a person, substantially dependent on the income of the candidate.
- 5. Details including amount is to be given separately in respect of each investment)

S. No.	Description	Self	Spouse	Dependent-1	Dependent-2	Dependent-3
0	Cash in aand	4.5000:00	10000-00	-	-	-
(ii)	Details of Deposits in Bank accounts (FDRs, Term Deposits and all other types of Deposits including saving accounts), Deposits with Financial Institutions, Non Banking Financial Companies and Cooperative societies and the amount in each such deposit	U.B.I. Mus- Ne-537402 AS-1003186 S.B.I. Roha NC-108394 64137 RS. 1000000	U 13 I Mas Arc-537402 010031865 Rs-15152-00	1751	-	-
(iii)	Details of investment in Bonds, Debentures/shares and units in companies/Mutual Funds and others and the amount.		-	-	-	-
(iv)	Details of investment in NSS, Postal Savings, Insurance Policies and investment in any Financial Instrument in Post office or insurance Company and the amount	-	~	-	-	-
(v)	Personal loans/: dvance given to any person or entity including tirm, Company, Trust etc. and other receivables from debtors and the amount.		Same a	-	-	-
(vi)	and a first second design of the second se	Scorpio -2 BR0640063 BR0643083 2010, 2006 RS. M00000 RS. M00000 R. 900000	Mahordia DROBS2208 2009. Rs. 500000		-	-
(vii	Jewelry, bullion and valuable thing (give details of weight and value)	-	RS-11000 .	-	-	-

ANNEXTURE "A" B. DETAILS OF IMMIOVABLE ASSETS

[Note : Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

(I) Agriculture land : Village Shivepur Ghogharanha, Circle Office Saraiya, Dist.-Muzaffarpur

Khata No.	Plot No.	Area A. Dec.	Valuation
361	562	0.36	97200.00
	554	0.26	70200.00
	553	0.16	96000.00
	546	0.31	83700.00
	1082	0.18	108000.00
53	301	0.06	36000.00
276	601	0.39	105300.00
361	1125	0.23	62100.00
226	193	0.46	124200.00
196	194	0.26	70200.00
	197	0.28	75600.00
276	601	0.38	102600.00
	537	0.09	54000.00
-	-		
		Total 3.41	1085100.00

(II) Buildings (Residential) : Village Shivepur Ghogharanha, Circle Office,
Saraiya, Dist.- Muzaffarpur.361547533010.07112000.00533010.36576000.00

Tatal	0 47	
Total	0.43	

688000.00

(III) Commercial land circle office Mushahari, Maripur, Muz.

171	95 ka, kha	7.8	3221400.00
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Valuation of Buildings situated in the above plot- 1000000.00 Note:- The M.L.A. 97 Parooo posseses 1/4th Share in the above mentioned agricultural, commercial land and buildings.

Gross Total value

A NAVENTURE 'A' ATTATCHED.

3. Details of Immovable assets: (Nete: 1. Properties in joint ownership indicating the extent of joint ownership will also have to be indicated 2. Each land or building or apartment should be mentioned separately in this format.)

S. Ng	Description	Self	Spouse	Dependent-1	Dependent-2	Dependent-3
(i)	Agricultural Land - Location(s) Survey number(s)					
	Area (Total measurement in acres)				¥	
	Whether inherited property (Yes or NO)					
	Date of purchase in case of self acquired property					
	Cost of Land (in case of purchase)at the time of purchase.					1
	Any Investment on the land by way of development, construction etc.					
	Approximate Current market value					
(ii)	Non-Agricultural Land Location(s) Survey number(s)					
	Avea (Total measurement in su. ft.)	1.4.4.4.4.4				
	Whether inherited property (Yes or NO)				-	
24 F	Date of purchase in case of self acquired property					-
	Cost of Land (in case of purchase) at the time of purchase	Casta			1007	
	Any Investment on the land by way of development, construction etc.					
	Approximate Current market value					_
(iii)	Commercial Buildings (including apartments) -Location(s) -Survey number(s)					
	Built up Area (Total measurement in sq. ft.)					

and the second			
1	V when inherited property (' er or NO)		
1	D av of purchase in case of serf assumed property		
	Cost of property (in case of purchase) at the time of purchase		_
1	Any Investment on the property by way of development, construction etc.		
	Approximate Current market value		
(iv)	Residential Buildings (including apartments,) -Location(s) - Survey number(s)		
	Area (Total measurement in sq. fl.)		
	Built up Area (Total measurement in sq. ft.)		
	Whether inherited property (Yes or NO)		
	Date of purchase in case of self acquired property		
	Cost of property (in case of purchase) at the time of purchase		
	Any Investment on the land by way of development, construction etc.		
	Approximate Current market value		
(v)	Others (such as interest in property)		
(vi)	Total of Current Market Value of (i) to (v) above	and the second	

(6) I give herein below the details of liab(lities/ dues to public financial institutions and government :-(Note: Please give separate details of name of Bank, institution, entity or individual and amount for each item)

S. No.	Description	Self	Spouse(s)	Dependent-1	Dependent-2	Dependent-3
(i)	Loan or dues to Bank/Financial Institution(s) Name of Bank or FI Amount outstanding Nature of Ioan	UBI, NWA R6 361/83:00 (Verich Loon) Verich Loon) Verich Loon Rath Parto R5. 15000-50 LA gaic Lineh	-		-	-
	Loan or dues to any individuals/ Entity other than mentioned in (i) above. Name(s) Amount outstanding Nature of loan		-3	14-	-	-

	Aay other liability	-				
	Grand total of liabilities	376183=10	-	-	-	
(ii)	Government Dues: Dues to departments dealing with government secondation					
	Dues to departments dealing with supply of water	-			-	
	Dues to departments dealing with supply of electricity					
	Dues to departments dealing with supply of relephones/mobiles	-				
	Dues to departments dealing with government transport (including aircrafts and Inclicopters)					
	Income Tax Dues	~				_
-	Wealth Tax Dues	-				-
1	Service Tax Dues	~			-	-
	Municipal /Property Tax Dues	-				
-	Sales Tax Dues	-				-
-	Any other dues	-				
-	Grand total of all Covt. dues	-				

- (7) Details of profession or occupation: a. Self. M.L.A. t. Spouse. Prathand Pramith (Saraya)
- (8) My educational qualification is as under: Non-Matoic

(Give det ils of highest School / University education with full form of the certificate/ diploma/ degree course) (Name of the School /College/ University and the year in which the course was completed.)

(9). ABSTRACT OF THE DETAIL GIVEN IN (1) TO (8) ABOVE:

1.	Name of the candidate	Sh./Smt/Kum. Ashok Kymer Singh
2.	Full postal address	Saraija, Musettelpu
3,	Number and Name of the constituer by and state	97, Paroo, Biker
3.	candidate (otherwise write 'Independent')	.B.J.A.
4.	 (a) Number of cases in which conviction order passed (other than those referred to in Form 26) 	Nist

		(c. Total number of Pending cases where the court (s) have taken cognization				03			
5	1	(a) Candidate AUHP5 4937 N:			Yes for which last 1.551 be one Second Income Tax Return filed				
-	(b) Spouse:								
6.	(c)) Dependents		1.1.1.11					
0.	+	Description	of Assets and Self	Spouse		Dependent-1	Dependent-I	Dependent III	
A.		Moveable Asset (Total value)	1956334			►	-	-	
B.		Immovable Asset	Ribel LANEA						
	(i)	Purchase Price and Development Cost of Immovable Property (Total Value)	159362520	-					
	(ii)	Approximate Current Market Price of Asret (Total Value)	17 50000 200	-					
7		Liabilities							
		 (i) Government dues (Total) 	-						
		 (ii) Loans from Bank, Financial Institutions and others (Total) 	1						
8	H	ighest educational qualifi	eation: Non-	Mat	'ai C				
		Give details of School / Ua urse) (Name of the Schoo							

VERIFICATION

I, the deponent, above named, do hereby verify and declare that the contents of this affidavit are true and correct to the best of my knowledge and belief, no part of it is false and nothing material has been concealed there from. I further declare that :

(a) there is no case of conviction or pending case against me other than those mentioned in items 3 and 4 above;
 (b) L my spouse, or my dependents do not have any asset or liability, other than those mentioned in items 5 and 6 above.

eré aguel

DEPONENT

 Note: 1. Affidavit should be filed latest by 3.00 PM on the last date of filing nominations.
 2. Affidavit should be sworn before an Oath Commissioner or Magnitrate of the First Class or before a bintary Public.

- 3. All columns should be filled up and no column to be left blank. If there is no information to furnish in tespect of any item, either "Nil" or "Not coplicable", as the case may be, should be mentioned
- 4. The affidavit should be either typed or written legibly and nearly